

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 7- IA 1067 of 2022
In
CP(IB)/184(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Aries Paper Company
V/s
Saurashtra Specialities Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..06/12/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the IRP : Mr. Ravi Kapoor, Adv.
For the Respondent :

ORDER

IA 1067 of 2022

Application is filed by the IRP seeking to take on record the list of creditors, and report with respect to constitution of CoC, The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 1067 of 2022 stands disposed of.

-sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**